Subject: Temporary Diversion of the posts of Principal Commissioner/ Commissioner/ ADG of CBIC for drawal of pay and allowances-reg.

Sanction of the Chairperson, CBIC is hereby conveyed for temporary diversion of the posts of Principal Chief Commissioner/ Chief Commissioner/ ADG of CBIC for drawal of salary as under:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Post of PC to be diverted</th>
<th>Diverted to</th>
<th>Post of Commissioner/ADG to be diverted</th>
<th>Diverted to</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Pr. ADG DGGI Hyderabad ZU</td>
<td>Commr. (AR) CESTAT Hyderabad (AR) CESTAT Hyderabad</td>
<td>Pr. ADG DGGI Hyderabad ZU</td>
<td></td>
</tr>
<tr>
<td>3.</td>
<td>Pr. ADG DG (Vig.) Mumbai (WZU)</td>
<td>ADG DG (Vig.) Hqrs, Delhi</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

2. The diversion of the above posts shall be temporary and personal to the incumbents till regular postings are made for Principal Commissioner/ Commissioner/ ADG. Thereafter, these posts shall revert back to the original formations.

3. These orders shall come into force with immediate effect.

Copy to:
1. All Principal Chief Commissioners/Principal Commissioners/Commissioners of Central Excise & Customs
2. Director General, Directorate General of Performance Management
3. Director General, Directorate General of Audit
5. PS to FM/PS to MOS (R)
6. PS to Secretary, Revenue
7. PPS to Addl. Secretary (R)
8. Sr. PPS to Chairman, CBIC
9. All Members, CBIC
10. All Joint Secretaries/Principal Commissioners/Commissioners in CBIC Hqrs
11. Principal Chief Controller of Accounts, CBIC
12. All PAOs, CBIC
13. All Officers/Sections in Admin Wing of CBIC Hqrs
14. DG. Sys. Webmaster, with request to upload the order on the website of CBIC
15. Guard File/Sanction Folder

(Xavier Teppo)
Under Secretary to the Govt of India